

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 10905/2024

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S VACMET INDIA LIMITED INCORPORATED UNDER COMPANIES ACT, 1956 &
ANR. Respondent(s)

IA No. 38756/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129480/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 142887/2018 - CLARIFICATION/DIRECTION
IA No. 39147/2021 - EXEMPTION FROM FILING O.T.
IA No. 140770/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 47401/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 142894/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 142918/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 118965/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 59921/2022 - STAY APPLICATION

WITH

C.A. No. 10911/2024 (III-A)

FOR

FOR CLARIFICATION/DIRECTION ON IA 129459/2020

IA No. 129459/2020 - CLARIFICATION/DIRECTION

C.A. No. 10909/2024 (III-A)

Only FOR CLARIFICATION/DIRECTION ON IA 85553/2019 FOR PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 185556/2019 FOR
EXEMPTION FROM FILING O.T. ON IA 185557/2019 FOR APPLICATION FOR
TAGGING/DETAGGING ON IA 56665/2021 FOR APPROPRIATE
ORDERS/DIRECTIONS ON IA 56672/2021 FOR EXEMPTION FROM FILING O.T.
ON IA 56674/2021

IA No. 56665/2021 - APPLICATION FOR TAGGING/DETAGGING

IA No. 56672/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 85553/2019 - CLARIFICATION/DIRECTION

IA No. 56674/2021 - EXEMPTION FROM FILING O.T.

IA No. 185557/2019 - EXEMPTION FROM FILING O.T.

IA No. 185556/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10912/2024 (III-A)

FOR

FOR EXEMPTION FROM FILING O.T. ON IA 150217/2018

FOR CLARIFICATION/DIRECTION ON IA 129497/2020

FOR APPLICATION FOR PERMISSION ON IA 179617/2022

IA No. 179617/2022 - APPLICATION FOR PERMISSION
IA No. 129497/2020 - CLARIFICATION/DIRECTION
IA No. 150217/2018 - EXEMPTION FROM FILING O.T.
C.A. No. 10907/2024 (III-A)
FOR
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 44749/2020
FOR CLARIFICATION/DIRECTION ON IA 129503/2020
FOR EARLY HEARING APPLICATION ON IA 9445/2022
FOR CLARIFICATION/DIRECTION ON IA 10840/2022
IA No. 44749/2020 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 10840/2022 - CLARIFICATION/DIRECTION
IA No. 129503/2020 - CLARIFICATION/DIRECTION
IA No. 9445/2022 - EARLY HEARING APPLICATION
C.A. No. 10906/2024 (III-A)
FOR
FOR CLARIFICATION/DIRECTION ON IA 129493/2020
IA No. 129493/2020 - CLARIFICATION/DIRECTION
C.A. No. 10908/2024 (III-A)
FOR CLARIFICATION/DIRECTION ON IA 129482/2020
IA No. 129482/2020 - CLARIFICATION/DIRECTION
C.A. No. 10910/2024 (III-A)
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 186495/2019
FOR CLARIFICATION/DIRECTION ON IA 129501/2020
IA No. 186495/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 129501/2020 - CLARIFICATION/DIRECTION

Date : 03-12-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Ms. Madhavi Divan, Sr. Adv.
Ms. Ruchira Goel, AOR
Ms. Aishani Narain, Adv.
Ms. Ritika Rao, Adv.
Mr. Sharanya, Adv.

For Respondent(s) : M/S. Karanjawala & Co., AOR
Mr. Siddharth Bhatnagar, Sr. Adv.
Ms. Nandini Gore, Adv.
Ms. Sonia Nigam, Adv.
Mr. Mohammad Shahyan Khan, Adv.
Mr. Akarsh Sharma, Adv.

Mr. Shekhar Prit Jha, AOR
Mr. Vikrant Bhardwaj, Adv.
Mr. Anurag Bansal, Adv.
Ms. Tamanna Swami, Adv.

Mr. Nishit Agrawal, AOR

Ms. Kanishka Mittal, Adv.
Ms. Deepti Rathi, Adv.

M/S. Unuc Legal Llp, AOR

M/S. Khaitan & Co., AOR
Mr. P Chidambaram, Sr. Adv.
Mrs. Vanita Bhargava, Adv.
Mr. Ajay Bhargava, Adv.
Ms. Nandita Chauhan, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Manu Nair, Adv.
Mr. Shantanu Tyagi, Adv.
Mr. Aryan Roy, Adv.
Ms. Aalokaa Verma, Adv.
Ms. Shreya Nair, Adv.
Mr. Aayushman Aggarwal, Adv.
Mr. S. S. Shroff, AOR

UPON hearing the counsel the Court made the following

O R D E R

List on 04.02.2026.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)